

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00877/2019

Tuesday, this the 10th day of December, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

K.R.Krishnakumar, S/o.K.K.Ramachandran (Late)

(Employee Code No.4142)

Assistant Director Grade-II

M.S.M.E Development Institute, Kanjani Road

Thrissur – 680 003 and residing at Kallingal House

Vakkat Road, Vennala, Cochin – 682 028

Phone No.9946706321

...Applicant

(By Advocate – Mr.N.Unnikrishnan)

v e r s u s

1. The Union of India represented by the Secretary to Government of India, Ministry of Personnel and Public Grievances, Department of Personnel and Training, New Delhi – 110 001
2. The Secretary to the Government of India and Chief Statistician of India, Ministry of Statistics and Programme Implementation, Subordinate Statistical Service, Room No.528, Sardhar Patel Bhavan, Sansad Marg, New Delhi – 110 001
3. The Director General Subordinate Statistical Service (SSS) Union of India, New Delhi – 110 001
4. The Development Commissioner Micro, Small and Medium Enterprises A Wing, 7th Floors, Nirman Bhavan New delhi – 110 011
5. The Director, Micro, Small and Medium Enterprises Development institute Kanjani Road, Ayyanthole, Thrissur-680003

6. Smt.Deepa Raj, National Sample Survey Organisation
Filed Operation Division, Plot No.60
5th Cross Road, Sundaram Nagar
Medical College Road,
Thnajavur, Tanil Nadu

7. Smt.Maneesha.B, Senior Statistical Officer
National Sample Survey Organisation,
Filed Operation Division, Door No.114/3/A4, Katcheri Road
NH-7, 4 way Road, Opp.TNSTC
Virudhunagar – 626 001, Tamil Nadu ...Respondents

(By Advocate- Mr.K.Kesavankutty)

This application having been heard on 10th December 2019, the Tribunal on the same day delivered the following :

ORDER (ORAL)

Per : Mr.E.K.Bharat Bhushan, Administrative Member

Heard Mr.N.Unnikrishnan, learned counsel for the applicant.

Mr.K.Kesavankutty takes notice on behalf of the respondents.

2. It is submitted that the applicant has compelling reasons for a transfer to Kochi for which he had already applied. As per certificates, copies of which are at Annexures A-1 and A-2, the applicant's wife has "End Stage Renal Disease' and is on regular haemodialysis and medication at an Institution at Kochi. It is stated that it was in this background that he has filed a representation, a copy of which is at Annexure A-3, requesting for a transfer from Thrissur to Kochi. This representation was followed by a reminder also, a copy of which is at Annexure A-7.

.3.

3. We dispose of this Original Application by directing respondent no.2 to take a view, as expressed through a speaking order, on the request made by the applicant. The postings made to Kochi at Serial Nos.62 and 81 are not to be implemented until a view has been taken on the representation filed by the applicant. The Original Application stands disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1 - A true copy of Discharge Summary dated 5.10.2016 issued from Renai Medicity Multi Super Speciality Hospital, Kochi - 25

Annexure A-2 A true copy of Medical Certificate dated 7.12.2019 issue by Dr.Mammen M.John, Consultant Nephrologist Reg.No.20136, Medical Trust Hospital, Department of Nephrology, Pallimukku, Ernakulam

Annexure A-3 - A true copy of the representation dated 29.4.2019 submitted by the applicant through proper channel with transfer application to the 2nd respondent

Annexure A-4 - A true copy of the forwarding Letter File No.A 19019/16/14E/736 dated 20.5.2019

Annexure A-5 - A true copy of the forwarding Letter No.A 12026/2/2017-A(P&T) dated 27.6.2019

Annexure A-6 - A true copy of the common transfer order No.11015/1/2018-SSS dated 4.12.2019

Annexure A-7 - A true copy of E-mail dated 3.12.2019 (4.43 pm) sent to the second respondent

Annexure A-8 - A true copy of the Office Memorandum F.No.28034/9/2009-Estt(A) dated 30.9.2009

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